

Cooking Gas Agencies in North Bengal

1143. SHRI PIUS TIRKEY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the present number of cooking gas agencies in North Bengal;

(b) whether there is any proposal to open more cooking gas agencies in that State;

(c) if so, how much and by what time;

(d) whether the consumers will be able to get gas connections earlier after opening of more gas agencies; and

(e) if so, the full details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) There are six cooking gas agencies operating in North Bengal.

(b) and (c). A number of cooking gas agencies are proposed to be opened in the State of West Bengal including in North Bengal in the next two years. Details are being finalised.

(d) and (e). It will be possible to release more connections through the existing as well as new distributors when additional LPG from Mathura Refinery and Oil India Limited's project at Dulaijan becomes available.

Discovery of Gas

1144. SHRI PIUS TIRKEY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of places in the country where Gas has been found;

(b) whether the Gas which has been found can be utilised for cooking purposes and would be cheaper also; and

(c) if so, the full details thereof in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Free gas of commercial potential has been struck in Hazira, Olpad, Kosamba, Sisodhra, Motwan, Ankleshwar, Gajera, Dabka, Baola, Ahmedabad (Ramol), Kalol, Cambay (Gujarat), South Tapti and South Bassein (Offshore) structures of Oil and Natural Gas Commission. The commercial potential of the gas struck at Dahej (Gujarat), Baramura (Tripura), Borholla (Assam), Mid Tapti, B-55 and AN-1 (Offshore) is yet to be assessed.

Oil India Limited has found associated gas in the Nahorkatiya-Moran Mining Lease areas.

(b) and (c). Such gas can be used for cooking purposes to the extent Liquefied Petroleum Gas (LPG) fractions are available therein. Commissioning of facilities for extraction of LPG out of available gas and cost thereof will, in turn, depend upon the relevant techno-economic considerations from case to case. At present, facilities for extraction of LPG are being commissioned out of the gas available in Bombay High and Assam oilfields.

Supply of Petroleum Products by Romania

1145. SHRI PIUS TIRKEY:
SHRI MADHAVRAO
SCINDIA:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Romanian Government have agreed to supply petroleum products to India on a long term basis; and

(b) if so, the details thereof in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). Preliminary talks to explore the possibility of import of some petroleum products to India on long term basis

have been held between the two Governments. No firm commitments have been made so far.

Option to Officials Working in Fertilizers Corporation

1146. SHRI P. RAJAGOPAL NAIDU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS

be pleased to state:

(a) whether the officials working in Fertilizers Corporation were given option about unit they wanted to serve; and

(b) if so, the number who opted to serve in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Consequent on the reorganisation of the Fertilizer Corporation of India Ltd. and National Fertilizers Ltd. into five companies with effect from 1-4-1978, the employees were asked to indicate option for transfer from one company to another and not to individual Units, Divisions of a Company or states. The options were considered subject to availability of vacancies.

(b) Does not arise.

Bhagwati Committee Report on Legal Aid to the Poor

1147. SHRI P. RAJAGOPAL NAIDU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Justice P. N. Bhagwati Committee submitted its report on Legal Aid to the Poor;

(b) whether its recommendations have been implemented; and

(c) if not, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS

(SHRI P. SHIV SHANKAR): (a) A committee consisting of Mr. Justice P. N. Bhagwati as Chairman and Mr. Justice V. R. Krishna Iyer as Member submitted a Report on National Juridicare on the 31st August, 1977.

(b) and (c). The Committee itself recognised that various studies would have to be made before even tentative finality could be reached on many points and hence the issues raised by the Committee's Report were considered in depth, and ultimately it was decided that the work of formulating in detail and implementing comprehensive legal aid schemes should be entrusted to a Committee headed by Justice Bhagwati himself assisted by other members. The second Bhagwati Committee would implement the Report on National Juridicare to the extent possible.

Special Cell for SC/ST in Ministry

1148. SHRI P. RAJAGOPAL NAIDU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a special cell for Scheduled Castes and Scheduled Tribes has been set up in Petroleum and Chemicals Department; and

(b) whether the Scheduled Castes and Tribes are adequately represented on its staff?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) The Scheduled Castes and Scheduled Tribes Cell was set up in the Department of Petroleum w.e.f. 24th May, 1979. In the Department of Chemicals and Fertilizers this work is done by the Administration Division.

(b) All Government employees are duty bound to implement the policy of the Government and the staffing of the Cell is based on the availability of suitable personnel irrespective of their community.